

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-242/2010/ 3660/A

From :- Shri Kaushik Kumar Sharma,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
Shri Mridul Kumar Kalita,  
District & Sessions Judge,  
Nagaon.

Dated, Guwahati the 12<sup>TH</sup> October, 2020.

Sub: **Civil vacation with station leave permission.**

Ref:- Your Letter No. DJN/7500, dtd. 08.09.2020

Sir,

With reference to the above, I am directed to inform you that your prayer for availing the entire Civil vacation from 22.10.2020 to 04.11.2020 along with station leave permission, with your official vehicle, at your own cost, w.e.f. the evening of 21.10.2020 upto the morning of 05.11.2020, has been granted.

Further, the Addl. District & Sessions Judge, FTC, Nagaon, in her the next senior most Judicial officer will remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

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**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-242/2010/3661/A, dated 12.10.2020**  
Copy to:-

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Project Manager, Gauhati High Court.

12/10/2020  
**JT. REGISTRAR (VIGILANCE)**  
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